

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00034/2018

IN

ORIGINAL APPLICATION Nos.170/00274 /2017

DATED THIS THE 19th DAY OF SEPTEMBER, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Ganesh Kumar Dwivedy,
Aged 53 years,
S/o Sri Keshava Prasad Dwivedy,
Chief Signal & Telecom Engineer (Construction),
South Western Railway,
Bengaluru.560 046.Petitioner

(By Advocate Shri PA.Kulkarni)

Vs.

1.Sri Ranjanesh Sahai,
Secretary
Railway Board,
Rail Bhavan,
New Delhi. 110 001.

2.Sri Ashwani Lohani,
Chairman, Railway Board,
Rail Bhavan, Raisina Road,
New Delhi. 110 001.

3.Sri AK.Gupta,
General Manager,
South Western Railway ,
Hubballi 580 020.Respondents

(By Shri N.Amaresh ... Sr. Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. It is submitted at the Bar that WP.No.25215/2018 is filed before the Hon'ble High Court of Karnataka. Therefore, Contempt Petition is dismissed, but with liberty. Notices are discharged. No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the petitioner in CP/170/00034/2018

Annexure C-1: Copy of Final order in OA.No.274/2017 dated 13.12.2017 passed by CAT, Bangalore Bench.

Annexure C-2: Copy of representation dated 3.1.2018

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